

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 255 of 2016
APPEAL NO. 256 OF 2016
APPEAL NO. 257 OF 2016
AND
APPEAL NO. 258 OF 2016

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Torrent Power Ltd.

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. H.S.Jaggi

Counsel for the Respondent(s) : Mr. Nimesh Kumar
Mr. Matrugupta Mishra
Mr. Nishant Kumar for R-1

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 20.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 05.05.2017 after serving copy on the other side.

List the matter on **30.05.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson